

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2024
TO BE ANSWERED ON 03.08.2022

WAGE ARREARS UNDER MGNREG SCHEME

2024 SMT. JEBI MATHER HISHAM:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has estimated the arrears in respect of MGNREG scheme, Statewise details;
- (b) by when would these outstanding be cleared; and
- (c) whether Government would enhance the allocation for MGNREG scheme in the next budget?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (c): State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) as on 27.07.2022 are given at **Annexure-I**.

State/UT-wise details of pending liabilities for material components under Mahatma Gandhi NREGS in the financial year 2022-23 (as on 27.07.2022) are given at **Annexure-II**.

In the current financial year 2022-23, the budget provision at Budget Estimate stage is Rs. 73,000 crore under Mahatma Gandhi NREGS.

Fund release to States/UTs is a continuous process and Central Government is committed in making funds available to States/UTs for the implementation of the Scheme. The Ministry seeks additional funds under Mahatma Gandhi NREGS from the Ministry of Finance as and when required for meeting the demand for work on the ground.

Annexure-I referred in reply to parts (a) to (c) of Rajya Sabha Unstarred Question No.2024 dated 03.08.2022

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 27.07.2022.		
Sl. No.	State/UT	Wage liability (Rs. in crore)
1	Assam	26.33
2	Bihar	1160.77
3	Gujarat	110.15
4	Haryana	8.05
5	Himachal Pradesh	3.43
6	Jharkhand	110.82
7	Karnataka	44.21
8	Ladakh	0.98
9	Madhya Pradesh	71.03
10	Maharashtra	122.42
11	Nagaland	114.00
12	Odisha	116.20
13	Rajasthan	152.30
14	Tamil Nadu	46.94
15	Telangana	128.77
16	Uttar Pradesh	661.42
17	Uttarakhand	2.99
18	West Bengal	2636.71
19	Puducherry	0.34
	Total	5,517.87

Annexure-II referred in reply to parts (a) to (c) of Rajya Sabha Unstarred Question No.2024 dated 03.08.2022

State/UT wise details of pending liabilities for material components under Mahatma Gandhi NREGS in the financial year 2022-23 (as on 27.07.2022).		
Sl. No.	State/UT	Material liabilities (Rs. in crore)
1	Andhra Pradesh	0.00
2	Arunachal Pradesh	9.74
3	Assam	34.19
4	Bihar	40.92
5	Chhattisgarh	62.15
6	Goa	0.05
7	Gujarat	57.44
8	Haryana	9.58
9	Himachal Pradesh	51.70
10	Jammu and Kashmir	1.74
11	Jharkhand	47.47
12	Karnataka	462.78
13	Kerala	76.56
14	Ladakh	0.01
15	Madhya Pradesh	304.51
16	Maharashtra	102.05
17	Manipur	9.19
18	Meghalaya	23.48
19	Mizoram	0.04
20	Nagaland	23.49
21	Odisha	215.92
22	Punjab	16.14
23	Rajasthan	75.19
24	Sikkim	5.90
25	Tamil Nadu	115.06
26	Telangana	105.28
27	Tripura	16.28
28	Uttar Pradesh	254.33
29	Uttarakhand	20.75
30	West Bengal	349.48
31	Andaman and Nicobar	0.82
32	Dadra and Nagar Haveli Daman and Diu	0.00
33	Lakshadweep	0.02
34	Puducherry	0.18
	Total	2,492.44

(As per NREGASoft)